

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

12. C.P.(IB)-4180(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.03.2021**

NAME OF THE PARTIES: Metenere Ltd
V/s
Anupam Seals Pvt LTd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Manoj Mishra, counsel for the petitioner is present through virtual hearing. Service of notice on the respondent is not completed as per the order dated 09.02.2021 passed by this tribunal. Neither soft copy nor the hard copy of the service affidavit is filed before this tribunal as directed. Therefore, the Company petition is dismissed for want of non-service of notice on the respondent.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)